

ITEM NO.47

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.93/2023

KAJAL & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 30-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Raju Ramachandran, Sr. Adv.  
Amritananda Chakravarty, Adv.  
Mr. Mihir Samson, Adv.  
Ms. Shreya Munoth, Adv.  
Ms. Mukunda Mamidipudi, Adv.  
Mr. Aswathi Menon, Adv.  
Ms. Sitamsini Cherukumalli, Adv.  
Ms. Anindita Pujari, AOR  
Mr. Abhineet Arvind, Adv.  
Ms. Maitreya Saha, Adv.  
Ms. Radhika Mahpatra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice.
- 2 Tag with Writ Petition (C) No 1011 of 2022.

(CHETAN KUMAR)  
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar